

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 10.30 AM

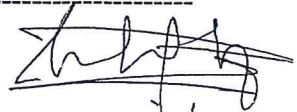
PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/190/2016
NAME OF THE PETITIONER(S) : B. Nanda kumar
NAME OF THE RESPONDENT(S) : M/s Safeline Logistics Pvt Ltd & 2 Other
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) Archana for
Thangambal Kaman
Rajasekar: V.K.
2) B. Sarathbabu
Advocate

Respondents
for - Petitioner


B. Nanda Kumar

ORDER

Counsels representing both the parties are present and prayed for time to make final submissions. Time is enlarged at request. Put up on 12.03.2018.

-sd-
(S VIJAYARAGHAVAN)
Member(Technical)

-sd-
(CH. MOHD SHARIEF TARIQ)
Member(Judicial)

bc